


OFFICE OF THE DISTRICT & SESSIONS JUDGE, EAST DISTRICT,
KARKARDOOMA COURTS, DELHI

ORDER

It is hereby ordered that ADJ-01 & ADJ-02, East Karkardooma Courts, shall submit the list of cases before the undersigned on day to day basis for the purpose of transfer of cases to the newly created court of Ms. Nisha Saxena, ADJ-03, East.

Transferor Court will send the files immediately to the transferee court with the instructions to the parties to appear before the Transferee court on the date fixed and ensure that the list of transferred case is displayed outside the Court room so that no inconvenience is caused to the lawyers and litigants.


(Talwant Singh)

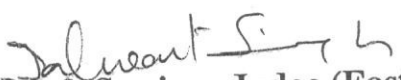
District & Sessions Judge (East),
Karkardooma Courts, Delhi

No. 6248 - 55 /Admn./KKD/Delhi

Dated 06/10/15

Copy forwarded for information/ necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. Sh. V.K.Goyal, ADJ-01, East, Karkardooma Courts, Delhi.
3. Sh. Anurag Sain, ADJ-02, East, Karkardooma Courts, Delhi.
4. Ms. Nisha Saxena, ADJ-03, East, Karkardooma Courts, Delhi.
5. The Administrative Officer (Judl.), Filing Section/ Facilitation Centre, Karkardooma Courts, Delhi.
6. The Website Committee, Hindi & English, Tis Hazari Courts & Karkardooma Courts, Delhi to notify the above said order on website immediately.
7. The Secretary, Bar Association, Karkardooma Courts, Delhi.
8. The Concerned file.


District & Sessions Judge (East),
Karkardooma Courts, Delhi